

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-MACA/34902/2025	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD. VS PADMINI SHIKKA	COMPTON CHURDHA VS	// 0 //	
2	D-MACA/34903/2025	ICICI LOMBARD INSURANCE CO.LTD. VS RINA KUMARI SAHU	RIMJHIMBALA PATI VS	// 0 //	
3	D-MATA/34901/2025	KANAKALATA BEHERA VS BASANTA KUMAR BEHERA	AMBIKA PRASAD MISHRA VS	// 0 //	AOD20240000581C202500130
4	D-TRPCRL/26563/2025	CHIRANJIBI MISHRA VS MANALY PANI	DEBARAJ MOHANTY VS	/0 0 //	
5	D-WA/34899/2025	MANMATH NATH SAI @ SI VS STATE OF ODISHA	BASUDEV MOHAPATRA VS	// 0 //	AOR20220001593C202500055
6	D-WA/34900/2025	STATE OF ODISHA VS SITARAM BEHERA	BISWABARA DASH,A.S.C VS	// 0 //	LOD20240000194C202500381

ORISSA HIGH COURT

MISC CASES FILED on :30/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/26563/2025 TRPCRL/ /	CHIRANJIBI MISHRA MP	DEBARAJ MOHANTY	83/2025
2	D-MATA/34901/2025 MATA/ /	KANAKALATA BEHERA MP	AMBIKA PRASAD MISHRA	480/2025
3	D-MATA/34901/2025 MATA/ /	KANAKALATA BEHERA MP	AMBIKA PRASAD MISHRA	481/2025
4	D-FAO/188/2020 FAO/188/2020	CHAIRMAN, PARADIP PORT TRUST MP		796/2025
5	D-FAO/32951/2025 FAO/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	RIMJHIMBALA PATI	797/2025
6	D-BLAPL/19947/2025 BLAPL/7187/2025	BABU @ SRIKHETRA KANDI MP		901/2025
7	D-CMP/34242/2025 CMP/ /	SULOCHANA DEVI VARMA MP	SAMBHU CH. NATH SHARMA	1389/2025
8	D-CMP/34242/2025 CMP/ /	SULOCHANA DEVI VARMA MP	SAMBHU CH. NATH SHARMA	1390/2025
9	D-ABLAPL/23885/2025 ABLAPL/9389/2025	SHIVA PRASAD PRADHAN MP		1600/2025
10	D-ABLAPL/13232/2025 ABLAPL/5138/2025	MANMATHA DAS MP		1601/2025
11	D-ABLAPL/21744/2025 ABLAPL/8705/2025	SUKANTI DAS MP		1602/2025
12	D-MACA/34902/2025 MACA/ /	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE CO.LTD. MP	SOMNATH PRADHAN, KHURDHA	2187/2025
13	D-MACA/34903/2025 MACA/ /	ICICI LOMBARD INSURANCE CO.LTD. MP	RIMJHIMBALA PATI	2188/2025
14	D-CRLA/22025/2025 CRLA/ /	ASPAQUE AHMAD KHAN MP	DEVASHIS PANDA	2394/2025
15	D-WA/34900/2025 WA/ /	STATE OF ODISHA MP	BISWABARA DASH,A.S.C	3796/2025
16	D-WA/34900/2025 WA/ /	STATE OF ODISHA MP	BISWABARA DASH,A.S.C	3797/2025
17	D-WA/34900/2025 WA/ /	STATE OF ODISHA MP	BISWABARA DASH,A.S.C	3798/2025
18	D-WA/43213/2024 WA/2937/2024	PITAMBAR PATRA MP	BIJAYA KUMAR ROUSTRAY, JAYDEEP PAL, A.PAL, L.DASH, C. MOHANTY	3799/2025
19	D-WP(C)/33366/2025 WP(C)/23170/2025	PRAVAKAR MOHANTY MP	SUBHADUTTA ROUSTRAY	14690/2025
20	D-WP(C)/3003/2005 WP(C)/3003/2005	NARENDRA BHOI MP		14691/2025
21	D-WP(C)/13107/2005 WP(C)/13107/2005	SITARAM CHOUDHURY MP		14692/2025
22	D-WP(C)/27889/2025 WP(C)/19415/2025	RATNAKAR SENAPATI MP	BIDYALOK MOHAPATRA	14693/2025
23	D-WP(C)/29523/2024 WP(C)/16918/2024	SRIDHAR NAYAK MP		14694/2025
24	D-WP(C)/8286/2025 WP(C)/6984/2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., MP	BBSR	14695/2025